COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 251 OF 2016 &
IA No. 537 OF 2016

Dated : 18th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) …Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G.Ramachandran Ms. Poorva Saigal
Counsel for the Respondents (s)	:	Mr. Sakesh Kumar for R-1 Ms. Swapna Seshadri for R-2

ORDER

List the matter on ***20.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt